NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/11	TP 46/16	Hearing	397 / 398	B. Govinda Ramesh Vs Vinayasa Engineering (P) Ltd. & 3 Others.

NAME (IN CAPITAL) SL.

DESIGNATION

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

(RESPONDENT) (PETITIONER)

1. S. Vivekananda for VCB Associates 9845428653

2. G.M. GANAPATITE

Counsel for petitioner is present. He has filed written arguments. Heard him in part. For continuation, posted to 23.03.2017.

MEMBER (T)